

# HIGH COURT OF MANIPUR

## AT IMPHAL

### ORDER

Imphal, the 06<sup>th</sup> August, 2026

No. HCM/MJS/T-1/92-Estt./7080 : In the interest of smooth administration of Courts of the District Judiciary and in exercise of the powers conferred under Article 235 of the Constitution of India, the High Court of Manipur is pleased to order the transfer, posting and assignment of additional charge(s) in respect of the following Officers of Manipur Judicial Service as under:

| Sl. No.<br>(I) | Name of the Judicial Officer<br>(II) | Present Posting<br>(III)                                                                | New Posting<br>(IV)                                                                              | Additional Charge<br>(V)                                  |
|----------------|--------------------------------------|-----------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|-----------------------------------------------------------|
| 1.             | Smt. Binny Ngangom                   | District & Sessions Judge, Chandel and i/c Judge, Family Court, Manipur.                | Secretary (Judicial), Judicial Division, Law & Legislative Affairs Department, Govt. of Manipur. | -                                                         |
| 2.             | Shri N. Keertichand Singh            | Secretary (Judicial), Judicial Division, Law & Legislative Affairs Department, Manipur. | Presiding Officer, MACT/Revenue/Cooperative Tribunal, Manipur.                                   | -                                                         |
| 3.             | Shri Ojesh Mutum                     | Registrar General, High Court of Manipur.                                               | -                                                                                                | Member Secretary, Manipur State Legal Services Authority. |
| 4.             | Shri Kh. Ajit Singh                  | Registrar (Judicial), High Court of Manipur.                                            | District & Sessions Judge, Imphal East.                                                          | -                                                         |
| 5.             | Smt. Monalisa Maibam                 | Registrar (Vigilance), High Court of Manipur.                                           | -                                                                                                | Registrar (Judicial), High Court of Manipur.              |

|     |                                          |                                                                                                                             |                                                                                             |                                                                                                                   |
|-----|------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|
| 6.  | <b>Shri Alek Muivah</b>                  | Member Secretary,<br>Manipur State Legal<br>Services Authority.                                                             | <b>District &amp;<br/>Sessions Judge,<br/>Chandel.</b>                                      | <i>Judge,<br/>Family Court,<br/>Manipur.</i>                                                                      |
| 7.  | <b>Smt. Ningombam<br/>Sofiarani Devi</b> | Secretary, DLSA-<br>Imphal West and i/c<br>JMFC/Civil Judge (Jr.<br>Divn.), Imphal West-I.                                  | -                                                                                           | <i>Secretary,<br/>DLSA-Imphal<br/>East.</i>                                                                       |
| 8.  | <b>Shri Leonid<br/>Ahanthem</b>          | Secretary, DLSA-<br>Imphal East and i/c<br>JMFC/Civil Judge (Jr.<br>Divn.), Imphal West-II.                                 | <b>Joint Registrar<br/>(Judl. &amp; Bench),<br/>High Court of<br/>Manipur.</b>              | -                                                                                                                 |
| 9.  | <b>Shri Phungreishung<br/>PA</b>         | CJM/Civil Judge (Sr.<br>Division), Chandel.                                                                                 | -                                                                                           | <i>JMFC/Civil<br/>Judge (Jr.<br/>Divn.), Moreh.</i>                                                               |
| 10. | <b>Ms. Neera Sinam</b>                   | JMFC/Civil Judge (Jr.<br>Divn.), Kakching.                                                                                  | <b>JMFC/Civil<br/>Judge (Jr.<br/>Divn), Imphal<br/>West-II.</b>                             | -                                                                                                                 |
| 11. | <b>Fakhrul Islam<br/>Choudhury</b>       | JMFC/Civil Judge (Jr.<br>Divn.), Moreh and i/c<br>Deputy Member<br>Secretary, Manipur<br>State Legal Services<br>Authority. | <b>Deputy<br/>Member<br/>Secretary,<br/>Manipur State<br/>Legal Services<br/>Authority.</b> | <i>i) JMFC/Civil<br/>Judge(Jr.<br/>Divn.), Ukhrul.<br/>ii) JMFC/Civil<br/>Judge (Jr.<br/>Divn.),<br/>Kamjong.</i> |
| 12. | <b>Smt. Jenit<br/>Kongbrailatpam</b>     | JMFC/Civil Judge (Jr.<br>Divn.)/Kamjong.                                                                                    | <b>JMFC/Civil<br/>Judge (Jr.<br/>Divn.),<br/>Kakching.</b>                                  | -                                                                                                                 |

**The handing and taking over shall proceed as follows:**

1. Shri Alek Muivah, on being transferred, shall hand over charge of Member Secretary, Manipur State Legal Services Authority (MASLSA) to Shri Ojesh Mutum, Registrar General, High Court of Manipur and shall proceed to take charge of District & Sessions Judge, Chandel and additional charge of Judge, Family Court from Smt. Binny Ngangom, District & Sessions Judge, Chandel who is also holding additional charge of Judge, Family Court, Manipur.
2. On being relieved, Smt. Binny Ngangom shall proceed to take charge of Secretary (Judicial), Judicial Division, Law & Legislative Affairs Department, Government of Manipur from Shri N. Keertichand Singh, Secretary (Judicial), Judicial Division, Law & Legislative Affairs Department, Manipur *vide* order dated 05.08.2028 being No. APPT/4/2026-DP-DP issued by the Department of Personnel & Administrative Reforms (Personnel Division), Govt. of Manipur thereby appointing Smt. Binny Ngangom, Manipur Judicial Service Grade I as Secretary (Judicial), Judicial Division, Law & Legislative Affairs Department, Government of Manipur, on deputation basis.
3. On being relieved, Shri N. Keertichand Singh, shall proceed to take charge of Presiding Officer, MACT/Revenue/Cooperative Tribunal, Manipur from Shri Salam Samarjeet Singh, Addl. District & Sessions Judge (FTC), Manipur East who is also holding additional charge of Presiding Officer, MACT/Revenue/Cooperative Tribunal, Manipur.
4. On being transferred, Shri Kh. Ajit Singh shall hand over charge of Registrar (Judicial), High Court of Manipur to Smt. Monalisa Maibam, Registrar (Vigilance), High Court of Manipur and proceed to take charge of District & Sessions Judge, Imphal East from Shri Yumkham Rother, District & Sessions Judge, Imphal West who is also holding additional charge of District & Sessions Judge, Imphal East.
5. On being transferred, Fakhru Islam Choudhury shall hand over charge of JMFC/Civil Judge (Jr. Divn.), Moreh to Shri Phungreishung PA, CJM/Civil Judge (Sr. Divn.), Chandel and proceed to take self-charge of Deputy Member Secretary, MASLSA and additional charge of JMFC/Civil Judge (Jr. Divn.).

Ukhrul from Ms. Kimneingah Kigpen, CJM/Civil Judge (Sr. Divn.), Ukhrul who is also holding additional charge of JMFC/Civil Judge(Jr. Divn.), Ukhrul.

6. On being transferred, Smt. Jenit Kongbrailatpam shall hand over charge of JMFC/Civil Judge (Jr. Divn.), Kamjong to Fakhrul Islam Choudhury, Deputy Member Secretary, MASLSA and proceed to take charge of JMFC/Civil Judge (Jr. Divn.), Kakching from Ms. Neera Sinam, JMFC/Civil Judge (Jr. Divn.), Kakching. She shall be relieved of the duties of OSD, High Court of Manipur.
7. On being relieved, Ms. Neera Sinam shall proceed to take charge of JMFC/Civil Judge (Jr. Divn.), Imphal West-II from Shri Leonid Ahanthem, Secretary, DLSA-Imphal East who is also holding additional charge of JMFC/Civil Judge (Jr. Divn.), Imphal West-II.
8. On being transferred, Shri Leonid Ahanthem shall hand over charge of Secretary, DLSA-Imphal East to Smt. Ningombam Sofiarani Devi, Secretary, DLSA-Imphal West and proceed to take charge of Joint Registrar (Judl.& Bench), High Court of Manipur from Shri Ojesh Mutum, Registrar General, High Court of Manipur who is also holding additional charge of Joint Registrar (Judl.& Bench), High Court of Manipur.
9. It is clarified that the concerned JMFCs shall also be in-charge Principal Magistrate of the respective JJBs in terms of Order No. 4/28/2007-Judl/L., dated 7th August, 2023 of the Commissioner (Law), Law & Legislative Affairs Department, Government of Manipur.
10. Shri Alek Muivah shall be the first mover.

**This order shall come into force with immediate effect. The handing over and taking over of charge(s) shall be completed on or before 17<sup>th</sup> August, 2026.**

By Order etc.,

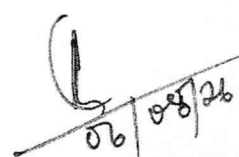
Sd/-

**(OJESH MUTUM)**  
REGISTRAR GENERAL,  
HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/T-1/92-Estt./ 17081-105

Imphal, the 06<sup>th</sup> August, 2026

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Manipur.
5. The Accountant General (A&E), Manipur, Imphal.
6. The Principal Secretary (Law), Government of Manipur.
7. All the District & Sessions Judges/Judges, Family Court/Judge(s), NDPS/ NDPS (FTC)/Presiding Officers/Special Judges/Addl. District & Sessions Judges (FTCs)/ Addl. Sessions Judge, (FTC) CAW/Member Secretary, MASLSA/Secretary, HCLSC.
8. All the Registrars, High Court of Manipur.
9. Director of Prosecution, Manipur.
10. Government Advocate, High Court of Manipur.
11. Deputy Solicitor General of India, High Court of Manipur.
12. Chairman, Bar Council of Manipur.
13. President, High Court Bar Association, Manipur.
14. President, All Manipur Bar Association, Manipur.
15. The President, District Bar Association Bishnupur /Chandel/ Churachandpur/ Kakching /Kangpokpi/ Senapati/ Tamenglong/ Thoubal / Ukhrul.
16. The Director, Management Information System (MIS), Govt. of Manipur.
17. The Joint Director, Manipur Judicial Academy.
18. All the Joint Registrars, High Court of Manipur.
19. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)/Addl. Member Secretary, MASLSA./Secretary DLSAs.
20. All JMFCs/Civil Judges (Jr.Divn.)/Deputy Member Secretary, MASLSA/Principal Magistrates, JJBs.
21. All the Deputy Registrars, High Court of Manipur.
22. Persons concerned.
23. The System Analyst, High Court of Manipur. Member --- *for uploading the same in official website of this Registry.*
24. The Superintendent (Est.-I)/(Estt.-II), High Court of Manipur.
25. Concerned File.

  
 REGISTRAR GENERAL  
 HIGH COURT OF MANIPUR

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